

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

SPECIAL BENCH (COURT-I)

CAA-272/PB/2017

In the matter of :

Touchstone Holdings (P) Ltd

....PETITIONER

SECTION :

Under Section 230-232

Order delivered on 09.3.2018

Coram :

R. Varadharajan,  
Hon'ble Member (Judicial)

Ms. Deepa Krishan  
Hon'ble Member (Tech.)

For the Petitioner

: Mr. Suman Kumar, Advocate

:

For the Respondent

:

For the Intervener

: Ms. Lakshmi Gurung, Standing Counsel for  
Income tax Deptt.

Mr. Aabhas Singh, Advocate on behalf of OL

ORDER

Due to paucity of time, the matter was not able to be taken up and hence, the same is adjourned to 16.3.2018.

List 16.3.2018.

Sd/—

(MS. DEEPA KRISHAN)  
MEMBER (TECHNICAL)

Sd/—

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
09.3.2018